

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:6204  
ANSWERED ON:05.05.2015  
RASHTRIYA SAFAI KAMGAR AYO  
Untwal Shri Manhor

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government has constituted Rashtriya Safai Kamgar Ayog;
- (b) if so, the details thereof indicating the date on which the said Ayog was constituted and the composition of the said Ayog;
- (c) whether the said Ayog has submitted its reports regularly; and
- (d) if so, the action taken on the report submitted by the Ayog?

**Answer**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA)

- (a): No, Sir. However, the Government has constituted the National Commission for Safai Karamcharis (NCSK).
- (b): The National Commission for Safai Karamcharis (NCSK) was constituted under the NCSK Act 1993 on 12th August, 1994. The Commission comprises of a Chairperson and four Members (including one lady member).
- (c) & (d): The Commission has been regularly submitting its Annual Reports. The Annual Reports submitted by the Commission have been laid in both the Houses of Parliament.